EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBL (Insolvency Resolution Process for Corporate Persons) Regulations ,2016,

Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP; March 28 2024; List of Creditors as on January 8, 2025

S.	Det	Details of Claimant			laim received	Details of claim admitted						Amount	Amount	Amoun	Amount of	(Amount in₹) Remarks, if
٠.	Departement	Governme nt	Identificatio n No.	Date of Receipt	Amount claimed	Amount of claim	Nature of claim	covered		Whethe r related	voting	of of any contigent mutual claim dues,	t of claim	claim under verification	any	
1	Deputy Commissioner of Income Tax Circle -1 (1), Pune	Pune	NA	23.05.2024	5,97,50,775	-	Unsecured Operation al Debt Governme nt dues		· ·	No	0%	: t=	-	-	5,97,50,775	Upon the verification of the Corporate Debtor's (CD) documents and records, it was observed that certain challans has been paid by the CD under profest relate to various assessment years, and few orders were pass by higher authorities the effect of which were not considered by the Income Tax Department while filin their claim form. In this regard, the RP has duly intimated the Income Tax Department to submit a revised claim form reflecting the correct amount of the claim. The Income Tax Department to submit a the visual file of the claim with true particulars of the claim amount.
2	Assistant Commissioner of CGST Division VI (Hadapsar)	f Pune	NA	05.12.2024	24,23,067	-	Unsecured Operation al Debt Governme nt dues	-	-	No	0%	-	-	-	24,23,067	In the 8th COC meeting held on January 6, 2025, the COC members resolved that there is merit in filing an appeal against the impugned order dated December 5 2024, of the GST Department. Accordingly, the RP wrequested to file an appeal against it.
		1 - 30	Professional Control		62173842.00	-						-		-	62173842.00	

